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**L.K.Mallia Vrs. UOI**

**O.A. No. 432 of 2013**

Order dated: 16.07.2013

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

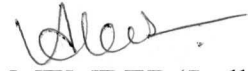
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Heard Mr. B.S.Tripathy, Ld. Counsel appearing for the applicant, who by filing a memo wants to withdraw this O.A. Prayer is allowed.



MEMBER(Admn.)

Accordingly, the O.A. is disposed of being withdrawn.



MEMBER(Judl.)

RK